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Regional Office
U.P. Pollution Control Board
Noida, GB Nagar
Email- ronoida@uppcb.in

Ref no: 57/L-163/2023

Date- 25-04-2023

To,

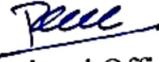
The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in

Sub: Compliance report in compliance to the order passed by Hon'ble NGT, New Delhi on dated 10.03.2023 in matter- O.A. No. 771 of 2022 Nishant Bhargav (Applicant) Versus State of Uttar Pradesh (Respondent).

Sir,

With reference to the subject mentioned above, this is to inform you that in compliance to the order passed by Hon'ble NGT, New Delhi on dated 10.03.2023 in the matter of O.A. No. 771 of 2022 Nishant Bhargav (Applicant) Versus State of Uttar Pradesh (Respondent) the compliance report is submitted for your kind perusal and necessary action, please.

Yours Sincerely


Regional Officer

Copy to:

1. Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/ NGT, New Delhi for perusal and necessary action please.
2. Member Secretary, UPPCB, Lucknow for information.
3. Chief Environmental Officer, Circle-I, U.P. Pollution Control Board, Lucknow for information.
4. Chief Law Officer, U.P. Pollution Control Board, Lucknow for information.


Regional Officer

Compliance Report of the order of Hon'ble NGT dated 10-03-2023, in the matter of O.A. No. 771 of 2022, Nishant Bhargav Vs State of UP.

The Hon'ble National Green Tribunal, Principal Bench, New Delhi, vide its order dated 10.03.2023 in the matter of O.A. No. 771 of 2022, Nishant Bhargav Vs State of UP directed as follow:

".....State PCB may put PP to notice of these proceedings to enable the PP to file its response, if any, within one month from today which may be filed by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF...."

In compliance of the above order of Hon'ble NGT the copy of the proceedings was served to the project proponent physically vide letter no 1483/L-163/2023 dated-18-03-2023 containing total 51 pages as annexure on 20-03-2023 by Regional Office, UPPCB, Noida. Copy of the acknowledgment is annexed.

Pless
25/04/2023
Regional Officer
UPPCB, Noida



क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा
REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA

पत्रांक: 1483/L-163/2023

दिनांक:-18-03-2023

सेवा में,

M/s Jaypee Infratech Limited,
Sector-128,
Noida, GB Nagar

विषय:-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 नं0 771/2022 निशान्त भार्गव बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दि0:-10.03.2023 के सम्बन्ध में।

महोदय,

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में ओ0ए0 नं0 771/2022 निशान्त भार्गव बनाम उ0प्र0 राज्य व अन्य विचाराधीन है। उक्त वाद जे0पी0 इन्फ्राटेक लि0 द्वारा नोएडा में विकसित जे0पी0 विशटाउन से सम्बन्धित है। मा0 अधिकरण द्वारा दि0-10.03.2023 को पारित आदेश में उ0प्र0 प्रदूषण नियंत्रण बोर्ड को निर्देशित किया गया है कि प्रकरण से सम्बन्धित प्रक्रिया का नोटिस परियोजना प्रस्तावक मे0 जे0पी0 इन्फ्राटेक लि0 को प्राप्त करा दिया जाये।

अतः ओ0ए0 सं0 771/2022 निशान्त भार्गव बनाम उ0प्र0 राज्य व अन्य से सम्बन्धित दस्तावेज (ओ0ए0 की प्रति, संयुक्त समिति की रिपोर्ट दि0-10.02.2023 की प्रति तथा मा0 अधिकरण के आदेश दि0-10.03.2023 एवं दिनांक 04.01.2023 की प्रति) संलग्न कर आपको मा0 अधिकरण के आदेशों के अनुपालन में प्राप्त कराये जा रहे हैं।

संलग्नक:-यथोपरि (कुल पेज-51)।

भवदीय,

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क्षेत्रीय अधिकारी

प्रतिलिपि:-निम्नलिखित को सूचनार्थ सादर प्रेषित।

1. जिलाधिकारी, गौतमबुद्ध नगर।
2. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य पर्यावरण अधिकारी वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. विधि अधिकारी-प्रथम, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

श्री बालकृष्ण बहूजी दास
जायपे इन्फ्राटेक लिमिटेड

क्षेत्रीय अधिकारी

RECEIVED

Sl. No. 1840 Date 20/03/23

JAYPEE INFRA TECH LIMITED
SECTOR -128, NOIDA

क्षेत्रीय कार्यालय : ई-12/1, सेक्टर-1, नोएडा-201301 फोन नं0 : 0120-4974552

मुख्यालय : TC-12V, विंगूति खण्ड, गोमती नगर, लखनऊ 226010

Website :- www.uppcb.com, e-mail : ronoida@uppcb.in

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